

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/44/2017  
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others  
NAME OF THE RESPONDENT(S) : SHANTI ELECTRICAL CONTROLS PVT LTD & 3 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) M. ROHAN ATIR  
for SRICHARAN RANGARAJAN

PETITIONER

M. Rohan

2) VISHNU MOHAN

Counsel for R2-R4

V.M.

**ORDER**

Counsels representing both the parties are present and prayed for time to make submissions. They stated that two other connected matters, CP 41/2017 & CP 43/2017 have not been listed today. The Registry is directed to list the above matters on the next date of hearing. Time is enlarged at request. Put up on 06.03.2018.

-sd-  
(S VIJAYARAGHAVAN)  
Member(Technical)

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)